

DIVISION BENCH
COURT - II

P-110

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/118(KB)2023
IA(I.B.C)/333(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	ADITYA BIRLA FINANCE LIMITED VS MS CHANDRANI CHAKRABORTY
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Rishav Banerjee, Adv.] For the Financial Creditor
Ms. Ranjabati Ray, Adv.]

Mr. Asis Bhattacharyya, Adv.] For the Opposite Party
Kumari Nilam Shaw, Adv.]

Mr. Siddhanth Makkar, Adv.] For the Resolution Professional

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. **IA(I.B.C)/333(KB)2024:**
 - a. Objection if any, be filed in course of this week. Failing which right shall stand closed.
 - b. Copy of the same be served upon the Ld. Counsel to the Financial Creditor.
 - c. List the matter on **08.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**